### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

### LOK SABHA UNSTARRED QUESTION NO. 2910 TO BE ANSWERED ON 04.01.2018

#### CASHLESS TRANSFER OF WAGES UNDER MGNREGS

#### 2910. SHRI PRALHAD JOSHI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the progress of pilot initiative on cashless transfer of wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Statewise;
- (b) the success rate of these pilot initiatives;
- (c) whether a Pan-India rollout of welfare payments through National Electronic Fund Management System (NEFMS) for MGNREGS is being considered; and
- (d) if so, the details thereof?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a) & (b): Under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), the wages are electronically transferred in to the Bank/ Post office accounts of the workers using the electronic Fund Management System (e-FMS). This system has been implemented in about 97% of the Gram Panchayats in States. This system is likely to reduce unnecessary parking of funds in the States and promote greater transparency in fund management.
- (c) & (d): The Government has started National Electronic Fund Management System (NeFMS) in 23 States and 1 UT for direct payment of wages into workers account. Ne-FMS has been extended to such areas having proper internet connectivity. The State/UT-wise details of Ne-FMS implemented is given at **Annexure**.

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## Annexure referred in reply to parts (c)&(d) of Lok Sabha Unstarred Question No. 2910 dated 04.01.2018.

No.	NeFMS States
1	ANDHRA PRADESH
2	ASSAM
3	BIHAR
4	CHHATTISGARH
5	GUJARAT
6	HARYANA
7	HIMACHAL PRADESH
8	JHARKHAND
9	KARNATAKA
10	KERALA
11	MADHYA PRADESH
12	MAHARASHTRA
13	MEGHALAYA
14	ODISHA
15	PUNJAB
16	RAJASTHAN
17	SIKKIM
18	TAMIL NADU
19	TELANGANA
20	TRIPURA
21	UTTAR PRADESH
22	UTTARAKHAND
23	WEST BENGAL
24	PUDUCHERRY